

**Hazira**, near Surat based on Bombay High Gas;

(b) if so, when is the final decision likely to be taken;

(c) the amount of capital outlay involved therein; and

(d) when is the proposed Complex likely to start functioning?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** (a) Government of Gujarat have applied for an industrial licence for setting up a Petrochemical Complex for the manufacture of various petrochemicals in the State of Gujarat.

(b) Government has yet to take a decision on the ownership of this complex.

(c) The total investment, including interest during construction is estimated at about Rs. 780 crores.

(d) It is not possible to indicate at this stage when this complex will start functioning.

#### **Indo-Nepal Hydro-Electric Projects**

4254. **SHRI ANAND SINGH:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) the number and names of Indo-Nepal Hydro-electric projects under construction and consideration;

(b) the total expenditure thereon and the share of the Government of India; and

(c) their generation capacity and power available for Indian consumption?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) The only project now under construction as an Indo-Nepal Hydro Electric Project is Devighat Project.

Other multi-purpose Projects under consideration of the Government are Pancheswar, Poornagiri, Karnali, Bagmati, Kosi, Kankai and Western Rapti.

(b) For Devighat the estimated cost of project as per project report is Rs. 25.2 crore (Rs. 29.07 crores Nepal currency). This expenditure as per terms of agreement will be provided as grant by the Government of India. The estimates in respect of Projects under consideration have not yet been finalised.

(c) The generation capacity of Devighat is  $3 \times 4.7$  MW, whereas the details of generation capacity of projects under consideration and the power that would be available for India have not been finalised as yet.

#### **Import of Generators for Idukki Hydro-Electric Project**

4255. **SHRI E. K. IMBICHIBAVA:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government refused permission to import three generators for the second stage for expansion of Idukki Hydro-electric power station;

(b) if so, what was the reason;

(c) did the Government of Canada offer any grant or aid to buy these generators; and

(d) were the Canadian generators cheaper than the generators made by BHEL?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) to (d). The question of importing the generating equipment for Idukki Stage-II from Canada is under active consideration.

#### **Technological Transfer from Norway**

4256. **SHRI SUBHASH CHANDRA BOSE ALLURI:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state what are the details of the large scale technological transfer from Norway to India in the field of off shore oil exploration and its production?

**THE MINISTER OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):** There is no such transfer of technology from